



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

O.A/350/1165/2019
M.A/350/652/2019

Date of Order: 18.02.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

SUBRATA CHATTOPADHYAY & OTHERS
VS
EASTERN RAILWAY

For The Applicant(s): None

For The Respondent(s): None

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

None appeared on behalf of the applicants despite repeated calls. Therefore, we presume that the applicants have lost interest to pursue the matter any further and, accordingly, the matter is dismissed for default invoking Rule 15 (1) of the CAT (Procedure) Rules, 1987.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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